

of the Upper Krishna Project;

(b) if so, the total aid likely to be provided by the World Bank;

(c) the details of the project on which the amount is to be utilised; and

(d) by what time the assistance is likely to be obtained?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No project proposal entitled 'Second Stage of Upper Krishna Project' has been received from the State Government for World Bank assistance.

(b) to (d). Do not arise.

#### **Recovery of House Building Advance**

8990. SHRI R.L.P. VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the House Building advance outstanding against Government Servants at the time of their retirement on superannuation/voluntary retirement is recovered in lump sum;

(b) if so, whether it causes severe financial constraints on them;

(c) whether Government propose to extend the facility of recovery of the outstanding House Building Advance from the person of retired Government servants in easy instalments as a welfare measure;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir, only in case of Government Servants having less than 20 years of service, House Building Advance and interest thereon, outstanding at the time of retirement is adjusted in lump against Death-cum-Retirement Gratuity.

(b) This is a welfare measure which enables the Govt. servant to obtain a higher quantum of House Building Advance, with a lower monthly instalment of recovery during his service.

(c) No, Sir

(d) Does not arise.

(e) Recovery from monthly pension after retirement is not possible as it is in violation of Section 12 of the Pension Act, 1871.

#### **Interest shown by Business Houses in Deep Sea Fishing**

8991. SHRI K.S. RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether some of the large business houses have shown interest in deep sea fishing by setting up integrated fisheries development projects; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Information is being collected and will be laid on the Table of the House.